

**IN THE HIGH COURT OF BOMBAY AT GOA.
(LD-VC-CRI-65/2020)**

Jyoti @ Anita Vaigankar & ors. ...Applicants.
Vs
State of Goa and anr. ...Respondents

Shri G. Agni, Advocate for the applicant.

Shri P. Faldessai, Addl. Public Prosecutor for the respondents.

**Coram:- DAMA SESHADRI NAIDU, J.
Date:22nd October 2020.**

PC.

Post the matter on 5.11.2020.

DAMA SESHADRI NAIDU, J.

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